

**Conference of Chairmen of State
Electricity Boards**

2198. **Shri Muthiah:**
Shri Vishwa Nath Pandey:
Shri Linga Reddy:
Shri Shree Narayan Das:
Shri Warrior:
Shri Vasudevan Nair:
Shrimati Maimoona Sultan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether a Conference of the Chairmen of the State Electricity Boards was held at New Delhi on the 24th November, 1965;

(b) if so, the important subjects discussed thereat; and

(c) the action proposed to be taken on the recommendations?

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): (a) Yes, Sir. The Conference was held on two days i.e. 24th and 25th of November, 1965.

(b) and (c). A summary of the conclusions reached at the Conference of the Chairman of State Electricity Boards held on 24th and 25th November, 1965 is placed on the Table of the House. [Placed in Library—See No. LT-5356/65].

Fertility Drugs

2199. **Shri Brajeshwar Prasad:** Will the Minister of Health be pleased to state:

(a) whether Government's attention has been drawn to the news published in 'Life (Vol. 39 No. 4) dated the 23rd, August 1965' that administration of two fertility drugs 'Pergonal' and 'Extractions of Gonadotrophics' have yielded wonderful results; and

(b) if so, whether Government propose to import these drugs for experimental purposes?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, the news about the fertility drugs in question has come to the notice of the Government.

(b) The drugs are still said to be undergoing trials in other countries and knowledge about them is also limited. There is no proposal of importing it for experimentation at present.

Loan from U.K.

2200. **Shri Ram Harkh Yadav:**
Shri Ramasanku Shastri:

Will the Minister of Finance be pleased to state:

(a) whether the British Government have advanced 2½ million Sterling to India in part performance of the Agreement recently signed for a loan of 10 million Sterling; and

(b) if so, the details of the credit in part performance of the Agreement?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The recently signed agreement for a general purpose loan of £ 10 million provides that the Government of India may draw upon it to reimburse itself for payments made in sterling after the 2nd August, 1965 for imports from U.K. of goods and services required for our programmes of economic development. Accordingly a sum of £ 2.87 million (Rs. 3.83 crores) was drawn up to 25th November, 1965 from this loan. The loan can be drawn upon by the Government of India as and when required by it on presentation of necessary documents; there is, therefore, no question of part performance by the British Government. The entire loan is expected to be drawn before the terminal date viz. 30th June, 1966.